

**GOVERNMENT OF INDIA  
AGRICULTURE AND FARMERS WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:810

ANSWERED ON:01.03.2016

Crop Insurance Schemes

Dhruvanarayana Shri Rangaswamy;Pandey Shri Ravindra Kumar;Paraste Shri Dalpat Singh;Raj Dr. Udit;Sahu Shri Lakhan Lal

**Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:**

- (a) the number of farmers covered under the various crop insurance schemes like National Agricultural insurance Scheme in various States of the country, details thereof State-wise;
- (b) whether the Government is implementing the National Crop Insurance Scheme mandatorily for all types of crops in the States/Union territories, if so, the details thereof including thereto of premium and the sum assured;
- (c) whether there is a provision to provide equal compensation to all the farmers by the Union and State Govt. in the event of loss of cash crops by setting up "Corpus Fund" under the scheme if so, the details of the initiatives taken by the Government in this regard;
- (d) the details of the compensation received by the farmers during the last three years and the current year for crop loss/ damage under the various crop insurance schemes including the number of beneficiaries, State-wise;
- (c) whether the Government has recently announced an increase in compensation for crop damage due to natural disasters, such as unseasonal rain and drought by 50%, if so, the number of farmers which are likely to be benefited from this increased compensation alongwith the revised rate of compensation per-hectare of land; and
- (f) whether the Government is also considering to put the forecast made by the India Metreorological Deptt. under public domain for the benefit of farmers, if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

???? ???? ????? ?????? ????????? ???? ?????? ??????? (SHRI MOHANBHAI KUNDARIYA)

(a): State-wise details of farmers covered during last one year (i.e. 2014-15) under various crops insurance schemes including National Agricultural Insurance Scheme (NAIS) is at Annexure.

Contdâ€²2/-

-2-

(b): National Crop Insurance Scheme (NCIP) envisages coverage of Food Crops (Cereals, Millets & Pulses), Oilseeds and Annual Commercial/Horticultural Crops for which past yield data based on single series of Crop Cutting Experiments (CCEs) & weather data for sufficient past years is available. However, the crops/areas are notified by the concerned State/UT Government. Actuarial premium rates with subsidy in premium upto 75% is given to all the farmers. Sum insured is broadly based on Cost of Production/equivalent to the scale of finance as decided by the District Level Technical Committee and is pre-declared by State Level Coordination Committee on Crop Insurance. It is worked out by multiplying the Notional Threshold Yield of crop, with Minimum Support Price (MSP). In case MSP is not declared, average farm gate price maintained by Marketing Department is being adopted.

(c): The admissible Claims under Crop Insurance Schemes are worked out and paid as per provisions of the respective scheme to insured farmers. Financial liabilities on account of premium subsidy and/or claims are shared by the Central and concerned State Government on 50 : 50 basis. In addition, assistance is provided under State Disaster Response Fund (SDRF)/National Disaster Response Fund (NDRF) in the eventuality of crop loss due to natural calamities.

(d): State-wise details of claims paid and number of beneficiaries under crop insurance schemes are given in Annexure.

(e): Yes, Madam. Government has recently revised the items and norms of assistance under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) for natural disasters. In the revised norms, the assistance amount to farmers has been enhanced by 50% and included crop loss area of 33% & above for giving assistance under SDRF/NDRF.

(f): Most of the daily data and forecasts by Indian Metrological Department of India are available on their website.